

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 04.09.2020

NOTIFICATION

The following sitting arrangements are made in Bengaluru Rural District unit for limited functioning of the courts from 7th September 2020 to 11th September 2020 as per the Standard Operative Procedure (SOP) – District Judiciary dated 27th August 2020, issued by the Hon'ble High Court of Karnataka. All the Judicial Officers shall strictly follow the **Standard Operative Procedure (SOP) – District Judiciary**, issued by the Hon'ble High Court of Karnataka and the **'Rules for video Conferencing for Courts'** bearing HCC No.25/2020 dated 09.06.2020, web-hosted by the Hon'ble High Court of Karnataka.



**SITTING ARRANGMENTS FOR DISTRICT AND
SESSIONS JUDGES IN THE UNIT OF BENGALURU
RURAL DISTRICT AT BENGALURU CITY
HEADQUARTERS:**

Sl.No.	Name and designation of the officer.	Date of sittings
1.	Sri Venkatesh Naik T., Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 09.09.2020 10.09.2020 11.09.2020
2.	Shri Vijay Kumar M. Pawale, I Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 10.09.2020
3.	Smt. Praseela Kumari G.S., II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
4.	Shri Mohan Badagandi VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 11.09.2020
5.	Shri Chennappa Gouda VII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	08.09.2020 09.09.2020 10.09.2020 11.09.2020
6.	Shri Yadava K., VIII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 10.09.2020 11.09.2020

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7.	Shri J.V. Vijayananda, IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 10.09.2020
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SITTING ARRANGMENTS FOR SENIOR CIVIL
JUDGES IN THE UNIT OF BENGALURU RURAL
DISTRICT AT BENGALURU HEADQUARTERS:

1.	Smt. Sujatha B.N., Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 09.09.2020 10.09.2020 11.09.2020
2.	Shri Ganesh Padiyar U., I Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 11.09.2020
3.	Shri Iranagouda K. Kabbur II Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	08.09.2020 09.09.2020 10.09.2020 11.09.2020
4.	Shri P.R. Yogesh, III Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 11.09.2020
5.	Shri K.M. Ananda, IV Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 10.09.2020
6.	Smt. Manjula D., V Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 10.09.2020

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7.	Smt. Rahat Afshan H.N., VI Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
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**SITTING ARRANGMENTS FOR CHIEF JUDICIAL
MAGISTRATES IN THE UNIT OF BENGALURU RURAL
DISTRICT AT BENGALURU HEADQUARTERS:**

Sl.No.	Name and designation of the officer.	Date of sittings
1.	Shri Girisha Bhat K., Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	07.09.2020 09.09.2020 10.09.2020 11.09.2020
2.	Shri Nandisha R.P. I Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
3.	Shri B. Chennappa. II Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	08.09.2020 09.09.2020 10.09.2020 11.09.2020

**SITTING ARRANGMENTS FOR CIVIL JUDGES IN
THE UNIT OF BENGALURU RURAL DISTRICT AT
BENGALURU HEADQUARTERS:**

1.	Smt. Gangavva Ayatti Principal Civil Judge, Bengaluru Rural District, Bengaluru.	No sitting.
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2.	Shri Ashok R.H., I Additional Civil Judge, Bengaluru Rural District, Bengaluru and in concurrent charge of the court of Principal Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 09.09.2020 10.09.2020 11.09.2020
3.	Smt. Parvathi C.M., II Additional Civil Judge, Bengaluru Rural District, Bengaluru.	08.09.2020 09.09.2020 10.09.2020 11.09.2020
4.	Smt. Smitha Malaganve III Additional Civil Judge, Bengaluru Rural District, Bengaluru.	07.09.2020 08.09.2020 09.09.2020 11.09.2020

**SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT ANEKAL:**

1.	Sri Syed Baleegur Rahaman, III Additional District & Sessions Judge, Bengaluru Rural District, to sit at Anekal.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
2.	Shri T.C. Srikanth, Principal Senior Civil Judge and J.M.F.C., Anekal.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
3.	Shri Srikanta N.A., Additional Senior Civil Judge and J.M.F.C., Anekal.	07.09.2020 08.09.2020 10.09.2020 11.09.2020

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4.	Shri Gokula K., Principal Civil Judge and J.M.F.C., Anekal.	07.09.2020 08.09.2020 09.09.2020 10.09.2020
5.	Shri Ramaprashanth M.N., Additional Civil Judge and J.M.F.C., Anekal.	07.09.2020 09.09.2020 10.09.2020 11.09.2020
6.	Shri Santhoshkumar Daivajna, II Additional Civil Judge and J.M.F.C., Anekal.	07.09.2020 08.09.2020 10.09.2020 11.09.2020

SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT DODDABALLAPURA:

1.	Shri C. Chandrashekhar, IV Additional District & Sessions Judge, Bengaluru Rural District, to sit at Doddaballapura.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
2.	Shri M.B. Kulkarni, Senior Civil Judge and J.M.F.C., Doddaballapura.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
3.	Smt. Nisarathbanu Babasaheb Shaikh Additional Senior Civil Judge and J.M.F.C., Doddaballapura.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
4.	Shri Sandeep Appasaheb Naik, Principal Civil Judge and J.M.F.C., Doddaballapura.	07.09.2020 08.09.2020 10.09.2020 11.09.2020

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5.	Smt. Mamatha Shivapuji, Additional Civil Judge and J.M.F.C., Doddaballapura. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	08.09.2020 09.09.2020 10.09.2020 11.09.2020
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SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT DEVANAHALLI:

1.	Shri Hareesha A., V Additional District & Sessions Judge, Bengaluru Rural District, to sit at Devanahalli.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
2.	Shri. B. Dileep Kumar, Senior Civil Judge and J.M.F.C., Devanahalli.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
3.	Shri Patil Harish Ranganagowda Additional Senior Civil Judge & J.M.F.C., Devanahalli.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
4.	Shri Rajashekar, II Additional Senior Civil Judge and J.M.F.C., Devanahalli.	No sitting.
5.	Shri Sandesh K., Principal Civil Judge and J.M.F.C., Devanahalli.	07.09.2020 08.09.2020 10.09.2020 11.09.2020

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6.	Smt. Yogeshwari Additional Civil Judge & J.M.F.C., Devanahalli. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	07.09.2020 08.09.2020 09.09.2020 10.09.2020
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**SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT NELAMANGALA:**

1.	Shri Prasad K.B., Senior Civil Judge and J.M.F.C., Nelamangala.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
2.	Shri Deepak Patil Additional Senior Civil Judge & J.M.F.C., Nelamangala.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
3.	Shri Vaidya Shreekanth II Additional Senior Civil Judge & JMFC, Nelamangala.	07.09.2020 08.09.2020 09.09.2020 11.09.2020
4.	Smt. Namratha Rao K.S., Principal Civil Judge and J.M.F.C., Nelamangala.	07.09.2020 08.09.2020 10.09.2020 11.09.2020
5.	Smt. Chinmayee R.H., Additional Civil Judge and J.M.F.C., Nelamangala. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	07.09.2020 08.09.2020 09.09.2020 10.09.2020

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6.	Shri Ananda Konnur, II Additional Civil Judge and J.M.F.C., Nelamangala.	07.09.2020 09.09.2020 10.09.2020 11.09.2020
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SITTING ARRANGMENTS FOR THE JUDICIAL OFFICERS AT HOSAKOTE:

1.	Shri Vinayak Mayannavar Principal Civil Judge and J.M.F.C., Hosakote. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	07.09.2020 08.09.2020 09.09.2020 10.09.2020
2.	Shri Girisha R.B., Additional Civil Judge and J.M.F.C., Hosakote.	08.09.2020 09.09.2020 10.09.2020 11.09.2020



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The Courts concerned.
2. Public Prosecutor and Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Bengaluru city and of all Taluks of Bengaluru Rural District.
6. Web-hosting.
7. Notice Board, for information.